

LIR No. 9778/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Steps not taken by AR for the workman for service of the management no.2 . Management No. 2 be served on filing of PF/RC and speed post, which is returnable on **17.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No.191/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

None for the management.

Steps not taken by AR for the workman for service of the management no.2 . Management No. 2 be served on filing of PF/RC and speed post, which is returnable on **17.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 827/2018 828/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

None for the management.

Matter is fixed for filing of rejoinder to the WS and framing of issues.

As no one is contacted through VC, matter stands adjourned for same purpose on **14,10.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 1115/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Matter is fixed for arguments on the application filed by the management for seeking dismissal.

As no one is contacted through VC, matter stands adjourned for same purpose on **17.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 1292/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

 Steps not taken by AR for the workman for service of the management. Management be served on filing of PF/RC and speed post, which is returnable on **17.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 1798/2018 1805/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

None for the management.

Steps not taken by AR for the workman for service of the management. Management be served on filing of PF/RC and speed post, which is returnable on **17.11.2020**.

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 3733/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Matter is fixed for service of management no. 2 and rejoinder to the WS of the management no. 1 and 3.

As no one is contacted through VC, matter stands adjourned for same purpose on **14.10.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 717/2019

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

None for the management.

Matter is fixed for service of management. As no one is contracted through VC, matter stands adjourned for service of management. Management be served on filing of PF/RC and speed post, which is returnable on **17.11.2020**.

VEENA RANI

POLC/RADC

04.08.2020

Misc. DJ No. 290/2019

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Workman is not appearing before the court.
Court notice be issued to the management to appear before the Court on **14.10.2020**.

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 1717/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **17.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LC No. 2423/2016 2424/2016 2425/2016
2426/2016 60/2016

**Matter is taken up through VC which is hosted
by Ms Renu Gupta, Reader of the court.**

04.08.2020

Present : None for the workman.

None for the management.

Despite efforts no one is contacts
through VC, in these circumstances, matter
stands adjourned for purpose fixed on
09.11.2020.

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 5087/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

Shri M K Awtany, AR for the management no. 2.

At request, be put up for workman's evidence on **23.10.2020**.

VEENA RANI

POLC/RADC

04.08.2020

LC No. 2041/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

Shri M K Awtany, AR for the management.

At request, be put up for workman's evidence on **23.10.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 664/2016 2803/2016 2840/2016
3545/2016

**Matter is taken up through VC which is hosted
by Ms Renu Gupta, Reader of the court.**

04.08.2020

Present : None for the workman.

Shri Neeraj Aggarwal, AR for the
management.

At request, matter stands adjourned
for WE on **08.10.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 7802/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **10.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LC No. 3171/2016 3172/2016 3174/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

Shri Devansh Gandhi, AR for the management.

It is submitted by AR for the management that matter is fixed for cross-examination of the workman.

At request, matter stands adjourned for cross-examination of the workman on **05.10.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 9497/2016 9511/2016 9515/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **12.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 9641/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **17.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 129/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **17.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 701/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **18.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 3329/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **18.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LCA No. 156/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **23.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LC No. 270/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **23.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 2384/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **23.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 1708/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **24.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LCA No. 124/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **23.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 7911/2016 7913/2016 7917/2016
7918/2016 7919/2016 7920/2016 8696/2016

**Matter is taken up through VC which is hosted
by Ms Renu Gupta, Reader of the court.**

04.08.2020

Present : None for the workman.

None for the management.

Despite efforts no one is contacts
through VC, in these circumstances, matter
stands adjourned for purpose fixed on
05.11.2020.

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 7981/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : Shri Ashutosh Singh, AR for the workman.

Shri G K Pathak, AR for the management.

At request of both the parties, matter stands adjourned for RE on **17.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 9500/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

 Evidentiary affidavit filed on official ID on behalf of MW-1.

 Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **12.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 9582/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **24.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 1602/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **24.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LC No. 102/2016 459/2016 602/2016
843/2016 844/2016 845/2016 1572/2016
1615/2016 1636/2016 2365/2016 2368/2016
2371/2016 2372/2016

**Matter is taken up through VC which is hosted
by Ms Renu Gupta, Reader of the court.**

04.08.2020

Present : None for the workman.

None for the management.

Despite efforts no one is contacts
through VC, in these circumstances, matter
stands adjourned for purpose fixed on
04.11.2020.

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 7548/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **25.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 397/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **25.11.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 432/2018 433/2018 434/2018
435/2018 437/2018 439/2018 442/2018
446/2018 802/2018 1247/2017 1257/2017

**Matter is taken up through VC which is hosted
by Ms Renu Gupta, Reader of the court.**

04.08.2020

Present : None for the workman.

None for the management.

As no one is contacted through VC ,
matter stands adjourned for miscellaneous
arguments on **07.10.2020**.

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 1158/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.09.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 2189/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.09.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LIR No. 2268/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

At request, be put up for final arguments on **21.09.2020**. In the meanwhile, written submissions be filed.

VEENA RANI

POLC/RADC

04.08.2020

LC No. 2032/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacts through VC, in these circumstances, matter stands adjourned for purpose fixed on **07.09.2020.**

VEENA RANI

POLC/RADC

04.08.2020

LC No. 2025/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : None for the workman.

Shri Jasbir Chaudhary, AR for the management.

It is submitted by AR for the management that he will file written submissions before the Court by the next date of hearing and prays for adjournment.

At request, be put up on **07.09.2020** for filing of written submission and hearing arguments.

VEENA RANI

POLC/RADC

04.08.2020

LC No. 1617/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

04.08.2020

Present : Shri Sebastian, AR for the workman.

None for the management.

At request, matter stands adjourned for order on **15.09.2020**.

VEENA RANI

POLC/RADC

04.08.2020